

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
TP (Co. Act.)- 23(PB)/2024
Old CP No. 533/2012

IN THE MATTER OF:

Balaji Lifestyle Realtors Pvt. Ltd.

.... Petitioner/Applicant

Vs.

Kare India Development Services Ltd.

.... Respondent

Order u/S. 433(e)/433(f) of the Companies Act, 1956

Order delivered on 25.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : None

For the Respondent : None

ORDER

When the matter was called, none appears either on behalf of the Petitioner or on behalf of the Respondent.

In the interest of justice, list the matter **on 29.04.2024**.

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)